

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 409 of 2020

In the matter of:

Aroon Kumar Aggarwal

....Appellant

Vs.

ABC Consultants Pvt. Ltd.

....Respondent

Present:

Appellant:

Respondent:

ORDER

12.03.2020: Let the appeal be listed before a bench in which one of us, Justice S. J. Mukhopadhaya, Chairperson, is not a Member, preferably on **16th March, 2020.**

**[Justice S. J. Mukhopadhaya]
Chairperson**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc